

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-511

IB-60/PB/2018

IA/894/2024, IA/2562/2019, CA/2862/2019, IA/1837/2023, IA/1839/2023,
IA/4579/2023, IA/4757/2023, CA/778/2018, CA/918/2018, CA/1202/2019

IN THE MATTER OF:

Oriental Bank of Commerce

....Applicant

Vs.

Bindals Sponnge Industries Limited

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 09.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Prasenjeet Mohapatra, Sr. Standing Counsel,
CGST for Angul Division, Rourkela Commissionerate
Mr. Anand Das, Adv. in IA/4757/2023
Mr. Hitendranath Rath, Adv. in CA/778/2018,
CA/918/2018, CA/1202/2019

For the Respondent : Mr. Varun Jain, Adv. for R-4 & R-5 in IA/1837/2023,
IA/1839/2023
Mr. Nikhil Verma, Adv. for R-1 & R-2 in IA/1837/2023,
IA/1839/2023

For the RP : Mr. I.P.S. Oberoi, Adv.

For the SRA : Mr. Rakesh Wadhwa, Ms. Priyanshi Agrawal,
Mr. Deepanshu Kumar Arya, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/894/2024:-

This is the 25th Status Report filed by the Resolution Professional. Heard the submissions made by the Ld. Counsel on behalf of the RP. The 25th Status

Report as filed by the RP is taken on record with just exceptions. In view of this, the present application i.e. **IA/894/2024 is disposed off.**

CA/2862/2019:-

No one is present on behalf of the Applicant at the time of hearing of the matter. This application was heard on 01.02.2024 and both the sides were directed to file their written submissions along with judicial decisions, if any. However, written submissions of none of the parties are available on the e-portal of the Tribunal. Ld. Counsel on behalf of the Respondent is present and submitted that they have filed their written submissions. However, their written submissions are not reflected on the e-portal. Ld. Counsel for the Respondent is directed to approach the Registry and cure the defects, if any, so that their written submissions are reflected on the e-portal. Ld. Counsel for the Applicant is directed to file their written submissions as directed by us. List this application on **16.05.2024.**

IA/1837/2023, IA/1839/2023:-

Ld. Counsel on behalf of the Applicant is present. Ld. Counsel on behalf of the Respondent is present and sought further time to file their reply. Last opportunity is given to the Ld. Counsel for the Respondent to file their reply, failing which the matter will be proceeded on the basis of materials available on record. List both the applications on **16.05.2024.**

IA/4579/2023:-

This is an application filed under Section 30(6) of the IBC, read with Rule 11 of the NCLT Rules, 2016 for taking on record the fresh Form-H as filed with this application for the purpose of CA/2562/2019 (an application for approval of the Resolution Plan). Heard the submissions made by the Ld. Counsel on behalf of the RP, who submitted that this is a fresh Form-H which has been filed in compliance of the orders passed by this Adjudicating authority. The fresh Form-H as filed along with this application is taken on record and shall be considered in CA/2562/2019. With these observations, the present application i.e.

IA/4579/2023 is disposed off.

IA/4757/2023:-

Ld. Counsel on behalf of the Applicant (State GST Department) is present. Ld. Counsel on behalf of the Resolution Professional is present and submitted that as directed by this Adjudicating Authority, the issue will be considered by the CoC in its 4th meeting i.e. on 19.04.2024 and therefore, sought adjournment. In view of this, list this application on **16.05.2024**.

CA/778/2018, CA/918/2018, CA/1202/2019:-

Proxy Counsel on behalf of the Applicant is present. Ld. Counsel on behalf of the Resolution Professional is present. It is noticed that vide order dated 01.02.2024, Ld. Counsel for the Applicant was once again directed to upload the document of these applications on DMS. However, so far, these applications are not brought on DMS. Last opportunity is given to the Ld. Counsel for the applicant to bring these applications on record. List these applications on **16.05.2024**.

IA/2562/2019:-

List this application on **16.05.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)